

IN THE HIGH COURT OF ORISSA: CUTTACK

W.P.(C) No.13403 Of 2015

Bipini Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties

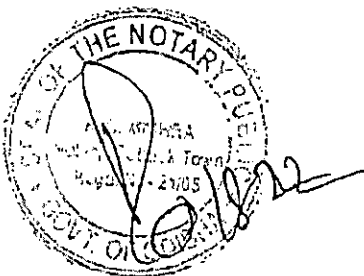
AFFIDAVIT FILED BY THE DISTRICT SOCIAL  
SECURITY OFFICER, PURI IN COMPLIANCE  
OF ORDER DTD. 18.05.2022 :

I, Sri Subhransu Kumar Maharana, aged about 57 years, Son of late Kailash Chandra Maharana, at present working as District Social Security Officer, Puri, At/P.O./Dist.: Puri, do hereby solemnly affirm and state as follows :

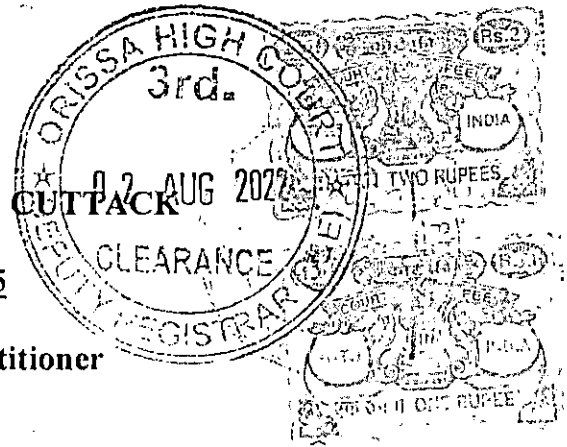
1. That, I am working as District Social Security Officer, Puri w.e.f. 12.07.2022. I have been duly authorised by the Collector & District Magistrate, Puri, to swear this Affidavit on his behalf.
2. That, this Hon'ble Court in Paragraph – 11 of the Order dtd. 18.05.2022 directed as follows :

“xxx xxx xxx

11. Lastly, turning to the affidavit of the Collector and District Magistrate, Puri it is inter alia stated that the land recorded in Anabadi (Khata No.148 and Sarakari (Khata No.149) of the Lokanathghat



*Subhransu Kumar Maharana*  
District Social Security Officer  
PURI



*Mouza with notes in remark column reading "Kosthashram" is stated to be used for "different public purposes i.e. to observe different rites and rituals of Lokanath Dev Bije, Puri in different festivals". The affidavit is silent on where else land can be found for having a colony for the CLPs. The Collector, Puri will identify a suitable land where a new colony for the CLPs can be established with all the modern facilities.*

xxx

xxx

xxx"

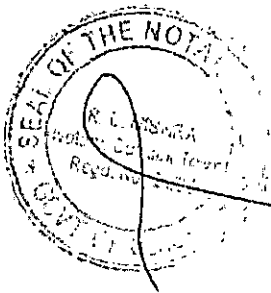
3. That, in obedience to the Order dtd. 18.05.2022 this Affidavit is being filed.

4. That, it is submitted that after receipt of a copy of the Order, sincere steps have been taken to identify a suitable piece of land for establishment of a new Colony for the CLPs. Accordingly, the Tahasildar, Puri has been requested by the Addl. District Magistrate, Puri vide letter No.1027, dtd. 09.06.2022 to identify a patch of suitable Government land for establishment of a new Colony for the CLPs of Sanjayjee Leprosy Colony for having approximately 33 nos. of families with all modern facilities.

Copy of the letter No.1027, dtd. 09.06.2022 is filed herewith and annexed as Annexure - A.

5. That, it is submitted that since the World Famous "Car Festival" for the year 2022 was held on

*Seshwanti Kemon Mahapatra*  
District Social Security Officer  
PURI

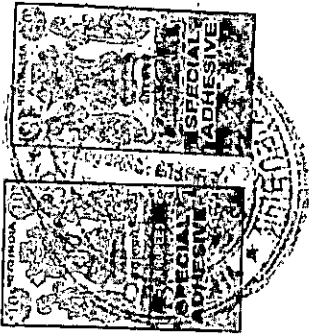


01.07.2022, the Tahasildar, Puri as well as the District Administration was busy as a result of which it was not possible to find out a suitable Government land for the aforesaid purpose. However, the Tahasildar, Puri vide letter No.5688, dtd.29.07.2022 intimated the Addl. District Magistrate (Rev.), Puri to give at least two months further time for the aforesaid purpose.

Copy of the letter No.5688, dtd.29.07.2022 is filed herewith and annexed as Annexure – B.

6. That, the answering Opp. Party craves leave of this Hon'ble Court to make further submissions and file further Affidavits in support of the contentions, for an effective adjudication by the Hon'ble Court.

7. That, the facts stated above are true to the best of my knowledge and belief.



Identified by  
*Jayadev Pshor*  
Advocate's Clerk  
A.G's Office  
Cuttack  
Date : 01/08/2022

*Sardhona Kumar Maharana*  
1-8-2022  
DEPONENT  
District Social Security Officer  
PURI

Certified that Cartridge papers are not available.

*DM*  
ADDL. GOVERNMENT ADVOCATE

Solemnly affirm on In, oath by the Deponem:  
at Cuttack on *01/8/22* being identified  
by *J.Pshor*  
Advocate/Notary  
Personally, *J.Pshor* above are  
true to the knowledge.

*Rama Chandra Mishra*  
RAMA CHANDRA MISHRA, ROTARY  
CUTTACK TOWN, Redg. No-21/05



OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI  
(SSEPD Section)

Letter No. 1027 / date 09.06.22 /

To

The Tahasildar, Puri

Sub:- Identification of a suitable land for establishment of a new colony for the CLPs with all modern facilities- Order passed on 18.05.2022 in WP (C) No.13403 of 2015

Ref:- Your office letter No.3922 dt.13.05.2022

Sir,

In inviting a reference to the letter on the subject cited above, I am to say that the DSSO, Puri had filed a compliance affidavit on behalf of Collector, Puri in the above WP (C) and accordingly Hon'ble High Court has passed order vide Order No.29, dt.18.05.2022 at Para-11(Copy of order enclosed) to identify a suitable land for establishment of a new colony for the CLPs of Sanjayjee Leprosy Colony having approximately 33 no's of families with all modern facilities.

You are therefore, requested to identify a patch of suitable Govt. land for the above purpose and submit the same immediately for kind perusal of Collector, Puri. The next date of hearing has been listed on 04.08.2022.

This may be treated as extremely urgent.

Yours faithfully

Memo No. 1028 Dt. 09.06.22  
Copy to PA to Collector, Puri for kind information of Collector.

Additional District Magistrate (Rev.), Puri

Memo No. 1029 Dt. 09.06.22  
Copy submitted to the Director, SSEPD Department, Odisha, Bhubaneswar for information and necessary action.

Additional District Magistrate (Rev.), Puri

Truecopy Attached.

Selbhansu Kenua Mahara  
District Social Security Officer  
PURI

Homepage - B

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OFFICE OF THE TAHASILDAR, PURI

Letter No. 5688 Dt. 24.07.2022



To

The Addl. District Magistrate (Rev), Puri

Sub:

Regarding identification of suitable land for establishment of new colony for the CLPs with all modern facilities- Order passed on 18.05.2022 in WP(c) No. 13403 of 2015.

Ref:

Your office letter no. 1027/ dt. 09.06.2022

Sir,

With a reference to above subject, I am to say that the Hon'ble High Court of Orissa has passed order on 18.05.2022 in WP(c) no. 13403 and directed the Collector, Puri to identify suitable land for establishment of new colony for the CLPs of Sanjayjee Leprosy Colony having approximately 33 no.s of families with all modern facilities. Accordingly, all RI are directed to identify suitable land with road connectivity for this purpose, but no such land details have been reported by RIs.

Therefore, I would request you to give two month more time to identify suitable land with proper road connectivity for establishment of new colony for the CLPs with all modern facilities.

Yours faithfully

*[Signature]*  
29/7/22

Tahasildar, Puri

Memo No. 5689 /dt. 29.07.2022

Copy forwarded to the DSSO, Puri for information and necessary action.

*[Signature]*  
29/7/22

Tahasildar, Puri

True copy  
At Puri

*[Signature]*  
District Social Security Officer  
PURI